


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 150/16	TP 182/17	For clarification	391/394	TMI Rollon Engineering Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Prema - Hatti	ROC	

**ORDER**

Counsel for petitioner is absent. Matter is listed for clarification for accounting treatment. Certificate from auditor is not filed. Therefore again matter is listed on 1/09/17 for filing accounting treatment Certificate from auditor. Prema Hatti CGC for ROC and RD present.

  
**MEMBER(J)**

  
**MEMBER(T)**